

Santosh

***IN THE HIGH COURT OF BOMBAY AT GOA***

LD-VC-CRI-10-2020

M/s. Sanatan Financers &  
Real Estates Pvt. Ltd. & Ors. .... Petitioners

V/s

Union Of India & Anr. .... Respondents

Mr. A. D. Bhobe with Mr. Chirag Angle, Advocates for the  
Petitioner.

Mr. Pravin Faldessai, Assistant Solicitor General of India for  
Respondent No.1.

***Coram : M.S. Sonak,  
Smt. M.S. Jawalkar, JJ.***

***Date : 12<sup>th</sup> June, 2020.***

**P.C. :-**

Heard Mr. Bhobe for the Petitioner.

2. Issue notice to the Respondents, returnable on 16<sup>th</sup> June,  
2020. In addition to the usual mode of service, private service is  
permitted.

3. Mr. Praveen Faldessai, Assistant Solicitor General of India  
appears and waives service on behalf of Respondent No.1.

***Smt. M.S. Jawalkar, J.***

***M.S. Sonak, J.***